

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 308
IB-729(ND)/2022

IN THE MATTER OF:

M/s. Sanathan Textiles Ltd.

.....APPLICANT/PETITIONER

Vs

M/s. Vebhav Yarns Pvt Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 17.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Rahul Kumar

For the Respondent : Mr. Kamal Agarwal, Advocate.

ORDER

Pleadings are complete.

List the matter on **06.06.2023** for final arguments.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)